

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 3 of 2014 in
Appeal No. 88 of 2013

Dated : 3rd March, 2014

NTPC Ltd.

Versus

... Appellant(s)

CERC & Anr.

..Respondent(s)

ORDER

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **28.03.2014.**

COURT MASTER